

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 145(ND)2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Mr. Ram Karan Bhaskar V/s. M/s. Lotus Consbuild Technocrate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates

For the Respondent (s): Mr. Yash Anand, Advocate

Order

Ld. Counsel for the Respondent prays for further time to file his reply. Let the same be filed within 3 weeks from today. To come for final disposal on 12th February, 2018.

- s-d- /

(Ina Malhotra)
Member (J)